MANIPUR GAZETTE

E X T R A O R D I N A R Y
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GOVERNMENT OF MANIPUR
SECRETARIAT: HOME DEPARTMENT

N O T I F I C A T I O N

Imphal, the 16th December, 2025

No. H-1701/343/2021-HD-HD: Whereas, the Station Headquarters, Leimakhong C/o 99 APO has informed that Government of Manipur had issued a Notification No. 9/6(52)/2011-H dated 7.5.2020 under sub-section (2) of Section 9 of the Manoeuvres Field Firing and Artillery Act, 1938 (Act No. 5 of 1938) specifying the areas shown in the schedule hereto as the areas in which field Firing practice may be authorized for a period of two years w.e.f. 31.01.2026 to 30.01.2028.

SCHEDULE

The boundary line of the field firing areas starts from the central portion of the village of Kaingam (Village No. 33) and goes North-Eastern direction towards the village of Makhan of 2.5 miles where it turns towards North –Western direction into sanding Khuma Lock over Kounou Range. It turns South-East towards Lalngannouga Khuman for 2.5 miles over Kounou Range. The line goes for 2.5 miles towards Eastern direction and meets the starting point at Kaingam.

2. And whereas, the Station Headquaters, Leimakhong c/o 99 APO has also requested for extension of the authorization of Filed Firing practice for a further period of 25 (twenty five) years w.e.f 31.01.2026.

3. And whereas, State Government consider appropriate for extension of Field Firing Range situated at Leimakhong for another period of 2(two) years as this being the only range available for training of Army units, Para military units and State Armed Police in Manipur State.

4. Now, therefore, the undersigned in exercise of the powers conferred under sub-section (3) of Section 9 of the Manoeuvres Field Firing and Artillery Act, 1938 (Act No.5 of 1938) is pleased to invite the attention of all concerned to submit objection/representation, if any, for extension of field

Firing practice for period of 2(two) year w.e.f. 31.01.2026 to the undersigned within 2 months from the date of publication in the Official Gazette.

By order & in the name of the Governor

N. ASHOK KUMAR,
Commissioner (Home),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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